

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/ 72 /KOB/2024 in CP(C/ACT)/28/KOB/2023
SECTION	SEC 424 (2) (b) C/ACT.
NAME OF PARTIES	MOHAMMED SHAFI &5 OTHERS V/S DR.HYDERALI KALLIYATH &3 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	CS SREEPRIYA KALARIKKAL (COMPANY SECRETARY)

18 April 2024

## ORDER

### IA(C/ACT)/ 72 /KOB/2024 in CP(C/ACT)/28/KOB/2023

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Applicants. Respondents are represented virtually by Learned Authorised representative, Ms. Sreepriya Kalarikkal and Learned counsel, Mr. Sherry Samuel Oommen.

This is an IA bearing No. 72 /KOB/2024 filed by the applicants seeking direction to Respondent Nos 1 & 2 to produce certain documents.

Respondents are at liberty to file reply, if any within a period of 2 weeks, after serving copy of the same to the other side.

List this matter for further consideration on **27.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**